

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::  
TIS HAZARI COURTS:: DELHI**

**E-TENDER NOTICE**

**TENDER ID NO : 2020\_DDC\_188666**

E-tender enquiries are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

**Sub: ANNUAL RATE CONTRACT FOR REPAIRING  
OF DIFFERENT FURNITURE ARTICLES AT  
DIFFERENT DISTRICT COURTS COMPLEXES.**

**Estimated cost : NOT AVAILABLE**  
**EMD : Rs. 1,00,000/-**

Last date for downloading the tender	18.03.2020 upto 04.00 PM
Last date and time for online submission of Bid	18.03.2020 upto 04.00 PM
Opening date of the Technical Bid	18.03.2020 at or after 04.15 PM
Opening date of the Financial Bid	18.03.2020 at or after 04.30 PM
Last date for submission of EMD	18.03.2020 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.

  
**(DR. KAMINI LAU)**  
**CHAIRPERSON, PURCHASE COMMITTEE**  
**ADDL. DISTRICT & SESSIONS JUDGE, DELHI**

Most immediate  
Out at once

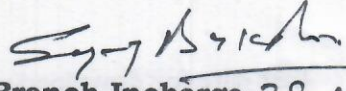
**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::  
TIS HAZARI COURTS:: DELHI**

No. 14013 /Purchase Cell/2020

Dated 29 FEB 2020

Copy of notice inviting tender (NIT) ID no. **2020\_DDC\_188666** is hereby forwarded to :-

1. Branch Incharges, R & I Branch, Tis Hazari, Karkardooma, Rohini, Saket, Dwarka, Patiala House & Rouse Avenue Courts for pasting the said notice on the notice board of the concerned District Court Complexes for information to the General Tenderers.
2. Website Committee with the request to upload the aforesaid NIT on the website of Delhi District Courts.

  
**Branch Incharge, 29.02.2020.**  
Purchase Cell (Central),  
Tis Hazari Courts, Delhi.

29  
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